Regarding delay in the construction of sanctioned Railway Overbridges in Attingal Parliamentary Constituency

ADV. ADOOR PRAKASH (ATTINGAL): Madam, I would like to draw the attention of the House towards the inordinate delay in the construction of sanctioned Railway Over Bridges in my Parliamentary Constituency of Attingal, Kerala.

Chirayainkeezhu Railway Over Bridge (LC-566) was sanctioned in the year 2013. The construction works were started only two years back and the inordinate delay in works is causing great difficulties to the public. Similarly, the Railway Over Bridge at Kaniyapuram level crossing (LC-573) was also sanctioned in the year 2013. The works of this ROB is not started yet and the public are facing extreme difficulties due to closure of railway gate at Kaniyapuram.

Apart from these two, works of following ROBs are also long pending: LC-567? Sarkara, the year of sanction is 2013; LC-569? Manjadimoodu, the year of sanction is 2013; LC-555? Edava, the year of sanction is 2012; LC-557? Venkulam, the year of sanction is 2012; LC-558? Punnamoodu, the year of sanction is 2016; and LC-570? Azhoor Gate, the year of sanction is 2018.

It is necessary to take immediate measures for the execution of these projects without further delay. I request the Government to complete the sanctioned Railway Over Bridges in Attingal constituency under Thiruvananthapuram Railway Division at the earliest.

Thank you, Madam.